

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 85 of 2011 in**  
**I.A. NoS. 152 & 153 of 2011**

**Dated : 15<sup>th</sup> September, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Wardha Power Company Limited ... Appellant(s)**

**Versus**

**Maharashtra State Transmission Company Limited & Ors. ....Respondent(s)**

**Counsel for the Appellant(s): Ms. Shikha Ohri, Ms. Surbhi Sharma &**  
**Mr. Sunil Sharma**

**Counsel for the Respondent(s): Mr. Shrikant Deshmukh**  
**Mr. A.V. Deo (Rep.) for MSETCL**

**ORDER**

The learned counsel for the parties seek some time to file  
the Written Submissions.

Post the matter on **21.09.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

TS/KS